

(c) While the drive against corrupt officials is a continuing exercise, the Week was primarily celebrated to create awareness about the harmful consequences of corruption in public life and elicit general support for eradication of this evil from the society.

Anti-national Activities by NGOs

1815. SHRI RAMDAS AGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the fact that anti-national activities are being undertaken with the grant received by the Non-Governmental Organisations;

(b) if so, the details in this regard during the last three years;

(c) the steps being taken by Government to check such reported undesirable activities of NGOs; and

(d) whether Government propose to enact a new legislation to regularise the use of foreign contributions by NGOs and other institutions in the country and if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) to (c) Reports about the misutilisation of foreign contribution by voluntary associations, whenever received, are enquired into and action taken against the concerned associations under the relevant provisions of the Foreign Contribution (Regulation) Act, 1976. The action includes, prohibiting the association from accepting any foreign contribution, freezing of its banks accounts and prosecution in a court of law.

(d) Government is considering certain changes in the law governing the receipt and utilisation of foreign contribution by voluntary organisations to remove shortcomings noticed in the present law.

Recommendations of Sarkaria Commission

1816. DR. ARUN KUMAR SARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the recommendations of Sarkaria Commission which have been fully implemented by Government and those which have been partly implemented, indicating the dates of implementation; and

(b) the issues which are under consideration for implementation and by when these are likely to be materialised?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) and (b) The Inter-State Council has so far taken a final view on 171 out of 247 recommendations made by the Sarkaria Commission in its report on Centre-State relations. 76 out of these 171 recommendations have been implemented in phases. 80 of these recommendations are in the process of implementation and 15 have been rejected.

Only 76 out of 247 recommendations of the Sarkaria Commission are to be considered by the Inter-State Council for taking a final view. These are to be placed before the Inter-State council in its next meeting(s).

Reimbursement of Security related Expenditure

1817. DR. ARUN KUMAR SARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of guidelines for reimbursement of security-related expenditure approved by Government; and

(b) the budget allocation, the amount released to the Government of Assam against the amount claimed by it till date, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) and (b) The details of guidelines for reimbursement of Security-related Expenditure for North-Eastern States approved by the Government are given in the statement (See below) allocation and amount related to the Government of Assam till November, 2000 against their claim is as follows:

(Rs in crores)			
Year	Budget Estimate	Amount claimed	Amount released / admissible
1997-98*	131.91	343.21	131.91
1998-99**	162.45@	245.18	78.86
1999-2000***	100.00@	105.70	52.19
2000-2001****	100.00@	127.68	45.40

* Claim for 1990-95

** Claim for 1995-98

*** Claim for 1998-99

**** Claim for 1999-2000

@ Budget estimate is common for all eligible North-Eastern States.